

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:5
ANSWERED ON:17.10.2008
ACCOMMODATION CAPACITY FOR COMMONWEALTH GAMES
Patel Shri Kishanbhai Vestabhai;Singh Shri Manik

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Delhi Development Authority (DDA) has passed any resolution in regard to the pending cases relating to development control norms/ building bye-laws received prior to the date of notification of the Master Plan Delhi- 2021;
- (b) if so, the details thereof;
- (c) whether the pending cases for creating additional accommodation capacity have been cleared particularly keeping in view the Commonwealth Games- 2010;
- (d) if so, the details thereof; and
- (e) the further steps contemplated by the Government to augment accommodation capacity for the Commonwealth Games?

Answer

MINISTER OF URBAN DEVELOPMENT (SHRI S. JAIPAL REDDY)

(a)to(e): A Statement is laid on the Table of the Sabha.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.5 FOR 17.10.2008 REGARDING ACCOMMODATION CAPACITY FOR COMMONWEALTH GAMES.

(a)&(b) : Before issue of Notification of Master Plan for Delhi (MPD) 2021 on 7.2.2007, the statutory procedure was followed and the recommendations/ resolutions of Delhi Development Authority (DDA) were duly considered.

(c)to(e): For augmenting hotel room availability, the Development Controls for hotels were modified on 12.8.2008 vide an amendment of MPD 2021 enhancing FAR and maximum permissible Ground Coverage. The charges for availing enhanced FAR for hotels have also been approved by the Central Government. A total of 39 hotel sites have been auctioned by DDA in the recent years. It is expected that 6019 rooms will be constructed at the 39 sites auctioned by DDA which will contribute to augment the hotel accommodation in the city. Construction work has commenced at most of the sites. Ministry of Tourism has estimated that overall, a total of 14,274 rooms are likely to be available for Commonwealth Games 2010 in the National Capital Region, which includes rooms to be facilitated by DDA, Government of Haryana, Ghaziabad Development Authority, Greater Noida Development Authority etc. In addition, launching of the Bed and Breakfast Scheme by the Government of NCT of Delhi will also contribute to availability of accommodation in the city. Monitoring of progress of construction of the hotel sites is being done at various levels, including by the Task Force constituted in the Ministry of Tourism.